

Budget Plan Expenditure of ICAR Institutes

1369. SHRI VIJAY KUMAR YADAV : Will the Minister of AGRICULTURE be pleased to state :

(a) ICAR Institute-wise percentage of Budget Plan expenditure incurred upto 1 September, 1983 and monthly thereafter upto 1 March, 1984 vis-a-vis ICAR Headquarters Finance Director's action wherever expenditure rates were disproportionate; if so, the action taken;

(b) sub-headwise plan funds sanctioned for total salary plus allowances; office contingencies; other contingencies; other contingencies, tools, plants and equipment, recruitment expenditure, feed and up-keep of animals and corresponding actual expenditure of plan funds made at ICAR Goat Institute in 1981-82, 1982-83 upto 1 October, 1983 and monthly thereafter upto 1 March, 1984 during 1983-84, separately;

(c) justification for excess expenditure incurred over corresponding sanctioned amounts subhead-wise during first half of 1983-84 and monthly thereafter upto 1 March, 1984; and

(d) action Government propose to take for financial improprieties committed by ICAR Goat Institute and each other Institute ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Information regarding the Budget Plan of Institutes during 1983-84 and expenditure upto the end of September, 1984 and month-wise thereafter upto January, 1984 is given in the statement Laid on the Table of the House. [*Placed in the Library See No. LT. 7876/84*] The expenditure figures for the month of February, 1984 are not yet available. The progress of expenditure in the Institutes with reference to the Budget Estimates is reviewed monthly. While expenditure on recurring items like Establishment Expenses and Contingencies would be proportionate, expenditure on capital items like Buildings and equipment can not be proportionate, as these are generally booked in the second half of the year. The actual requirements of the Institutes are revised at the R. E. stage in consultation with the Director of the Research Institute and the progress of expenditure with reference to the R. E. is monitored every month by ICAR Headquarters,

(b) and (c) The information is being collected from the Central Institute for Research on Goats and would be laid on the Table of the Lok Sabha later on.

(d) The cases of violation of financial discipline if any noticed through Audit Reports or otherwise, are examined by the Governing Body of the Council and dealt with in accordance with the decisions taken by the Governing Body.

Report on Agriculture Secretary visit Abroad

1370. SHRI VIJAY KUMAR YADAV : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 2006 on 5 December, 1983 regarding Report on Agriculture Secretary visit abroad and state :

(a) whether Government require written report from every Secretary visiting another country on his return within one month or just verbally a done by Secretary DARE and whether Secretary's such reports are circulated for prompt actions to all within his Ministry;

(b) Delegation-memberwise dates when each submitted his/her report to Secretary DARE on return and delegation's Chairman's date of requests made for such report to each member;

(c) the date of submission of Secretary (DARE)'s report to Government; and

(d) the terms of reference of delegation visiting China in August 1982 along with particulars of each member and basis of their inclusion in team ?

THE MINISTER OF AGRICULTURE (RAO BIRENDRA SINGH) : (a) Officers deputed abroad on official visits are required to submit a report within one month. The recommendations in such reports are examined and are circulated for necessary follow-up-action to all concerned officials etc. wherever necessary.

(b) The finalisation of the report was a continuous exercise which included, interalia submission of the preliminary reports by the members, discussion with them, redrafting, editing and discussion with the leader of the Delegation. The consolidated report again was given to Members for their final editing and views. After completion of all these

formalities, the lengthy report could be given a final shape & submitted.

(c) The written report of the Indian Delegation led by Secretary, DARE and DG, ICAR to China was submitted during October, 1983.

(d) The Delegation's terms of reference were confined to the following areas of interest :

- (i) Production of hybrid rice and associated agro-techniques.
- (ii) Crop production techniques-potato, tobacco and groundnut;
- (iii) Integrated pest and disease management system;

- (iv) Recycling of farm and animal wastes;
- (v) Biogas technology;
- (vi) Azolla culture;
- (vii) Rice transplanters and other agricultural machinery;
- (viii) Inland aquaculture;
- (ix) Crop-livestock integrated systems;
- (x) Agro-forestry; and
- (xi) Soil and water conservation, water management and drainage.

The particulars of each member of the Delegation are as under :

| Name | Discipline | Status |
|--|------------------------------------|--------|
| 1. Dr. O. P. Gautam Director General, ICAR and Secretary, DARE New Delhi. | Agronomy | Leader |
| 2. Dr. N. J. Joshi Deputy Inspector General of Forests, Department of Agriculture & Coopn., New Delhi. | Forestry | Member |
| 3. M. V. Rao Deputy Director General (CS), ICAR, New Delhi. | Crop Sciences | Member |
| 4. Dr. S. N. Dwivedi Director, Central Institute of Fisheries Education, Bombay. | Fisheries | Member |
| 5. Dr. R. V. Suryanarayana Director, Control Water Commission, New Delhi. | Water Management | Member |
| 6. Dr. N. N. Goswami Head of the Division of Soil Science, Indian Agricultural Research Institute, New Delhi. | Soils, Organic Recycling & biogas. | Member |

The members were included to represent different disciplines like Agronomy, Forestry, Crop Sciences, Fisheries, Water Management and Soil Science.